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SLP(C)No. 21079 OF 2000

ITEM No.33

Court No. 6

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21079/2000

(From the judgement and order dated 04/07/2000 in LPA 523/00
of The HIGH COURT OF PATNA)

NATIONAL INSURANCE COMPANY LTD.

Petitioner (s)

VERSUS

NIKHAT REYAZI & ORS.

Respondent (s)

(With prayer for interim relief)
(With office report)

Date : 17/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Mukul Rohtagi, ASG
Mr. Joy Basu, Adv.
Mr. B.K.Satija,Adv.

For Respondent (s) Mr. Deba Prasad Mukherjee,Adv.

Mr. Ravi Shankar Kumar, Adv.
Mr. LK Thakur, Adv.
Ms. Kamakshi S. Mehlwal,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J
Learned counsel prays for and is allowed
four weeks' time to file rejoinder affidavit.
List thereafter.

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(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master